

## Annexure-5

Name of the corporate debtor: RIGHT HEALTH PLATTER PRIVATE LIMITED (IN LIQUIDATION); Date of commencement of liquidation: 12.06.2025; List of stakeholders as on:11.08.2025

## List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	GOODS AND SERVICE DEPARTMENT	MAHARASHTRA	25.06.2025	₹ 1,52,02,813.00	₹ 1,52,02,813.00	GST	NIL	NIL	0.97%	-	-	-	-	
2	GOODS AND SERVICE DEPARTMENT	TAMIL NADU-CHENNAI	11.07.2025	₹ 10,00,404.00	₹ 10,00,404.00	GST	NIL	NIL	0.06%	-	-	-	-	
3	INCOME TAX DEPARTMENT	LTU CIRCLE-1 CHENNAI	Ref Note-1	₹ 5,59,58,092.00	₹ 5,59,58,092.00	Income Tax Demand	NIL	NIL	3.58%	-	-	-	-	Refer Note 1

<b>Note 1</b>	After commencement of Liquidation on 12.06.2025 and Public announcement made by the Liquidator no proof of claim was received . As per reg 30 of the IBBI (Liquidation Process) Regulations, 2016, claims collated during the Corporate Insolvency Resolution Process has been considered for determination of the claim amount.
---------------	--

For Right Health Platter Privat Limited  
(In Liquidation)
  
Liquidator